

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1642

ANSWERED ON:30.11.2009

INCENTIVE SCHEME FOR PRIVATE SECTOR

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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Governments has launched incentive scheme for private companies for giving employment to the persons with disabilities;
- (b) if so, the details thereof;
- (c) the salient features of the scheme;
- (d) the number of private companies which have been awarded incentives so far; and
- (e) the number of disabled persons benefited under the scheme so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) & (b) Yes, Sir.

The Incentive Scheme for employers in Private Sector for providing Employment to persons with the disabilities have come into force w.e.f. 01.04.2008 through Ministry of Labour & Employment Gazette Notification No. S-38025/2/2008-SS.-I dated 31.03.2008 published in the Gazette of India extraordinary part-II, Section 3 Sub-Section (1). Persons with Disabilities employed on or after 01.04.2008 and drawing monthly wages upto 25,000/- are covered under the Scheme and employer's share of contribution for the Provident Fund and State Insurance are paid by the Government of India for three years.

(c) 1. The Scheme aims at to promote employment of persons with disabilities in the private sector up to the wage ceiling of Rs. 25,000/0 p.m.

2. For the purpose, persons with disability will be one as defined under Persons with Disabilities (Equal Opportunities, Protection of Rights & Full Participation) Act, 1995 and under the National Trust for Welfare of Persons with Autism, Cerbral Palsy, Mental Retardation and Multiple Disabilities Act, 1999 (44 of 1999).

3. As per the Scheme, the employers who provide employment to persons with disabilities are exempted from paying employer's contribution for the first 3 years. The Ministry of Social Justice & Empowerment will reimburse the employer's contribution in respect of such persons to Employees Provident Fund Organization and Employees State Insurance Corporation for first three year.

(d) 49 Factories/Establishments have availed this benefit through Employees State Insurance Corporation and 6 Factories/Establishments have availed the benefit through Employees Provident Fund Organization to employ person with disabilities since 01.04.2008.

(e) Under the scheme 144 persons have been covered by Employees Provident Fund Organization and 261 persons have been covered by Employees State Insurance Corporation till 30.09.2009.